

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 424/GT/2020

Subject : Petition for approval of tariff of Singrauli Super Thermal Power Station (2000 MW) for the period 1.4.2019 to 31.3.2024.

Petitioner : NTPC Limited.

Respondents : Uttar Pradesh Power Corporation Ltd. & 10 ors.

Date of Hearing : **31.3.2022**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Shri Anand K. Ganesan, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Shri Jai Dhanani, Advocate, NTPC
Shri R.B. Sharma, Advocate, BRPL
Ms. Megha Bajpeyi, BRPL
Shri Buddy Ranganathan, Advocate, BYPL
Shri Rahul Kinra, Advocate, BRPL & BYPL
Shri Aditya Ajay, Advocate, BRPL & BYPL
Shri Hemant Khera, Advocate, BRPL & BYPL
Shri Abhishek Srivastava, BYPL
Shri Sameer Singh, BYPL

Record of Proceedings

The Petition was called out for virtual hearing.

2. At the outset, the learned counsel for the Respondent, BYPL, sought time to file its reply in the matter. The Commission allowed the request of the learned counsel and adjourned the matter.

3. The Respondent BYPL shall file its reply on or before 6.5.2022 after serving copy to the Petitioner, who shall file its rejoinder, if any, by 13.5.2022. Pleadings shall be completed by the parties within the due dates mentioned and no extension of time shall be granted.



4. The petition shall be listed for hearing in due course for which a separate notice shall be issued to the parties.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

